

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**

**THE 21<sup>st</sup> September, 2017**


**No. 216A:** The Court has been pleased to designate the Court of Sri Sunil Kumar Singh No. I, District & Additional Sessions Judge, Godda [**Under Orders of Transfer to Ranchi as Additional Judicial Commissioner-cum-Spl. Judge, FTC for Offences against Women**] as the Fast Track Court for dealing with the matter relating to Offences against Women in the Judgeship of Ranchi.

By order of the Court,  
**Sd/- Ambuj Nath**  
Registrar General

**Memo No. ....4362...../Apptt.**

**Dated Ranchi the 21/09/17**

Copy forwarded to the Judicial Commissioner, Ranchi/ the Principal District & Sessions Judge, Godda/ Sri Sunil Kumar Singh No. I, District & Additional Sessions Judge, Godda for information and needful/ In-charge, C.P.C, High Court of Jharkhand, Ranchi for uploading the aforesaid Notification on the website of the Court immediately.

  
21.5.17  
Registrar General